

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 282 of 2013**

**Dated : 20<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)  
Versus  
Tamil Nadu Generation and Distribution  
Corporation Ltd. & Anr. .Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji  
Counsel for the Respondent(s): Mr. S. Vallinayagam

**Appeal No. 283 of 2013**

**Tamil Nadu Generating & Distribution  
Corporation Ltd. ... Appellant(s)  
Versus  
PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s): Mr. Rahul Balaji

**ORDER**

The Learned Counsel for the Appellant in Appeal no. 282 of 2013 seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 30.1.2014 after serving copy on the other side.

Post the matter for hearing on **20.2.2014 and 21.2.2014 at Chennai Circuit**

**Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**